

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10606/2006

(From the judgement and order dated 22/02/2006 in SA No. 590/2004
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHESH MANI SHUKLA

Petitioner(s)

VERSUS

D.I.O.S DEORIA & ORS

Respondent(s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date: 21/10/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Manoj Swarup, Adv.
Ms. Lalita Kohli, Adv.
for M/S Manoj Swarup & Co., Adv.

For Respondent(s) Dr. R.G. Padia, Sr. Adv.
Mr. Sanjay Pandey, Adv.
Ms. Purnima Bhat, Adv.

For State of U.P. Mr. Shrish Kumar Misra, Adv.
Mr. Prashant Chaudhary, adv.
Mr. Bharat Ram, Adv.

For R-2 Ms. Mona Rajvanshi, Adv.
Mr. Anurag Kashyap, Adv.

UPON hearing counsel the Court made the following
ORDER

List on 4th November, 2008.

(Ajay Kr. Jain)
Court Master

(Pushap Lata Bhardwaj)
Court Master